1 2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18	ABLAPL- Anticipatory Bail ADMLS-Admirality Suits. AHO-Appeal Against High Court Order. Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Indian Arbitration Act. ARBP-Petitions under Indian Arbitration Act. AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders (Civil contempt) Contempt Petition in Berhampur Bench	Total  6271  10  29  2  262  62  1  4758  19  2820  83  2387  19  2  10  1  8672
3 4 5 6 7 8 9 10 11 12 13 14 15 16 17	ADMLS-Admirality Suits.  AHO-Appeal Against High Court Order.  Application Us 34 of the Act involving International Commercial Arbitration  ARBA-Appeals under Indian Arbitration Act.  ARBP-Petitions under Indian Arbitration Act.  AS-Admirality Suit.  BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	10 29 2 262 62 1 4758 19 2820 83 2387 19 2
3 4 5 6 7 8 9 10 11 12 13 14 15 16 17	AHO-Appeal Against High Court Order.  Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Indian Arbitration Act.  ARBP-Petitions under Indian Arbitration Act. AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	29 2 262 62 1 4758 19 2820 83 2387 19 2 10
4 5 6 7 8 9 10 11 12 13 14 15 16 17	Application Us 34 of the Act involving International Commercial Arbitration ARBA-Appeals under Indian Arbitration Act. ARBP-Petitions under Indian Arbitration Act. AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.mater	2 262 62 1 4758 19 2820 83 2387 19 2 10
6 7 8 9 10 11 12 13 14 15 16 17	ARBA-Appeals under Indian Arbitration Act. ARBP-Petitions under Indian Arbitration Act. AS-Admirality Suit. BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMPAT-Company Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	62 1 4758 19 2820 83 2387 19 2 10
7 8 9 10 11 12 13 14 15 16	AS-Admirality Suit.  BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	1 4758 19 2820 83 2387 19 2 10
8 9 10 11 12 13 14 15 16 17	BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	4758 19 2820 83 2387 19 2 10
9 10 11 12 13 14 15 16 17	CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	19 2820 83 2387 19 2 10
10 11 12 13 14 15 16 17	CMAPL-Miscellaneous Applications.  CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	2820 83 2387 19 2 10
11 12 13 14 15 16 17	CMPAT-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	83 2387 19 2 10 1
12 13 14 15 16 17	CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	2387 19 2 10 1
13 14 15 16 17	COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	19 2 10 1
14 15 16 17	COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)	2 10 1
15 16 17	CONTAC-Appeals against orders in Civil Contempt CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	10
16 17	CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	
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18	Contempt Petition in Berhampur Bench	
		2
19	Contempt Petition in Bhubaneswar Bench	265
20	Contempt Petition in Cuttack Bench	449
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	125
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1014
25	CRLA-Appeal against Judgement/Sentence.	10381
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1435
27	CRLMA-Other Miscellaneous Application.	712
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10675
29	CRLMP-Criminal Miscellaneous Petition	857
30	CRLREV-Criminal Revision.	9230
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	163
34	CRREV-Criminal Revision	242
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.  EXP-Execution Petition.	4

47	FA-First Appeal	1086
48	FAO-First Appeal from Orders.	3284
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	418
52	GUAP-Pet. under Guardianship and Wards Act.	13
53	IP(M)-Main Petition (Insolvency ACt.)	1
54	ITA-Appeals Income-tax	251
		15
55	JCRA-Jail Criminal Appeals	1221
56	JCRLA-Jail Criminal Appeal	
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	992
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6188
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	1040
66	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	95
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	1167
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	116
74	OTC-Other Tax Case.	5
75	OVTA-Tax Appeal Under OVAT ACt.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	2
78	Review Petition in Bhubaneswar Bench	111
79	Review Petition in Cuttack Bench	188
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2151
01	KFA-FA Holli Judgement and Decree in Suit	2131
82	RPFAM-Revision US 19 of Family Court Act.	1617
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83	RSA-Second Appeal from Judgement and Decree.	6728
84	RVWPET-Review Petition.	2179
85	SAO-Second Appeal from Appellate Order.	219

86	SA-Second Appeal	2233
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	172
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1152
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	317
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	822
98	WA-Appeals before DB against SB Judgement	4531
99	WPC(OAB)-Original Application in Berhampur Bench	61
100	WPC(OAC)-Original Application in Cuttack Bench	12183
101	WPC(OA)-Original Application in Bhubaneswar Bench	5235
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	473
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	164
104	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105	WPC(OAS)-Original Application in Sambalpur Bench	173
106	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	421

107	WPC(TAC)-Transfer Application in Cuttack Bench	193		
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9		
109	WPC(T)-Temporary Number in Bhubaneswar	35		
110	WP(C)-Writ Petition under Art.226 and 227.	69272		
	Grand Total	188357		
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